COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 296 OF 2016 IN
IA NO. 606 OF 2016

Dated: 30th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jharkhand Urja Vikas Nigam Ltd.	**....**	**Appellant(s)**
Vs.		
M/s Inland Power Ltd. & Anr.	**....**	**Respondent(s)**

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Mohit Kr. Shah, Mr. Aabhas

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Devashish Bharuka
Mr. Ravi Bharuka
Ms. Arpita for R-1

Mr. Farrukh Pasheed for R-2

ORDER

Learned counsel for Respondent No.1 strenuously opposes the admission.

List the matter on ***15.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt